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ITEM NO.62

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Cr1) No(s).6622/2013

AKHILESH AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for exemption from filing O.T., stay and office report)

Date: 17/10/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None for the petitioner.

Mr Vijay Pal Sharma, the ld. counsel has appeared on behalf of respondent No.3. He seeks four weeks' time for filing the vakalatnama and the counter affidavit. Time as prayed for is granted to him.

Await the return of the service of the notice already issued to other respondents.

List again on 25.11.2013.

		(M.K. HANJURA)	
		REGISTRAR	

hj